

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION NO. 1252
TO BE ANSWERED ON 14.12.2022**

Mining in Murpar Mines

†1252. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of **COAL** be pleased to state:

(a) whether the Murpar mines, Western Coalfields Ltd. (WCL) under Chandrapur district in Maharashtra has already received environmental and forest clearance from Ministry of Environment, Forest and Climate Change (MoEF and CC);

(b) if so, the details thereof;

(c) whether the Government has taken or proposes to take any steps to continue underground mining work in Murpar Mines (WCL) like in the past; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a) & (b): The Murpar UG Mine of WCL located in Chandrapur District has received Environment Clearance (EC) and Forest Clearance (FC) from MoEF &CC. The details of EC and FC secured for Murpar UG are as under:

(i) EC has been secured for Murpar Expansion UG Mine (Phase-I) of capacity 0.28 MTPA in a project area of 482.09 Ha vide MoEF&CC letter No. J-11015/25/2001-IA.II(M) dated 23.01.2018.

(ii) Total of 248 Ha of Forest land is involved in Murpar Expansion UG Mine (Phase-I). The FC has been obtained vide letter No. 8-35/2000-FC dated 01.06.2001 for this forest land.

(c) & (d): In compliance of the Judgement of Hon'ble Supreme Court vide dated 03-06-2022 on the subject issue, since the subject mine falls within the notified Eco-Sensitive Zone (ESZ) of Tadoba -Andhari Tiger Reserve (TATR), Maharashtra, the mining operations in Murpar Underground Mine have been suspended since 16-08-2022.
